RAJYA SABHA

| (1) | (2) | (3) | (4) |
|---|-----|------|------|
| Visvesvaraya Vidyut Nigam Ltd. | 0 | 1.2 | 1.9 |
| Kerala State Electricity Board | | 0.3 | 0.4 |
| Tamil Nadu Electricity Board | 9 | 19.5 | 32.2 |
| Orissa Hydro Power Corporation Ltd. | 1 | 11.8 | 11.1 |
| West Bengal State Electricity Board | | 1.4 | 1.6 |
| West Bengal Power Development Corporation | | | |
| Corporation Ltd. | _ | 0 | 0 |
| Durgapur Project Ltd. | 3 | 10.5 | 10.1 |
| Assam State Electricity Board | 2 | 3.1 | 3.1 |
| Mizoram Power Development Department | 0 | 0.5 | -0.3 |
| Nagaland Power Development Department | 1 | 2.4 | 1.4 |
| Damodar Valley Corporation | 0 | 0.8 | 1.6 |
| Satluj Jal Vidyut Nigam Ltd. | 4 | 13.7 | 22.5 |
| North Eastern Electric Power Corporation Ltd. | 6 | 4.2 | 6 |
| Tchri Hydro Development Corporation | _ | 1.4 | 9,2 |
| National Thermal Power Corporation | _ | 4.6 | 9 |
| Power Grid Corporation of India Ltd. | _ | 3.2 | 4 |

Auditing the accounts of District Councils

 $4680.\ SHRI.\ SWARAJ\ KAUSHAL$: Will the Minister of FINANCE be pleased to state :

the amount allocated to each District Council during the last three financial years, year-wise details;

whether accounts of District Councils have been audited by CAG during the last three years;

if so, the irregularities found in those accounts of each District Council; and

if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): (a) to (d) The required information is being collected and will be laid on the Table of the House.